

# ORDER SHEET FOR MAGISTRATE'S RECORDS

IN THE COURT OF: DEEPSIKHA DAS, JMFC, Dibrugarh

**Case No 41 DV 2018**

No. of Orders	Date	Order	Signature
	<u>11/12/21</u>	<p>Case is fixed for Order on National Lok Adalat Sitting fixed today.</p> <p>The aggrieved party namely Rumjum Changmai Gogoi and the opposite party Uttam Kumar Gogoi are present and have verbally expressed to the Court that the dispute between them has already been settled.</p> <p>Both of the parties have stated before the Court that the dispute which gave rise to the instant case has been amicably settled between them and hence, they accordingly prayed for disposal of the case.</p> <p>Accordingly, the instant case is disposed of.</p>	

  
11/12/21  
Judicial Magistrate 1st Class  
Dibrugarh  
**JMFC**